GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:3639
ANSWERED ON:15.12.2014
KONKAN RAILWAY
Adsul Shri Anandrao ;Patil Shri Shivaji Adhalrao;Raut Shri Vinayak Bhaurao;Shewale Shri Rahul Ramesh

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railway Safety Commissioner has suggested that all contracts given to private contractors should be handed over to capable technical organisation in the Konkan Railway;
- (b) if so, the details thereof and the action taken so far by the Railways in this regard;
- (c) whether the Railways have also received complaints from several quarters regarding not paying retirement dues and pension to the employees of Konkan Railway by the authorities;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the action taken by the Railways in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

- (a) No such suggestion has been received so far.
- (b) Does not arise.
- (c) No such complaint has been received so far.
- (d) Does not arise
- (e) Does not arise.